

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

05.10.2012

CP 44/2012 (OA No. 400/2010)

Mr. Ankit Sethi, Proxy counsel for
Mr. S.S. Shekhawat, Counsel for applicant.
Mr. V.D. Sharma, Counsel for respondents.
Mr. Mukesh Agarwal, Counsel for respondent nos. 2 to 4.

Learned counsel for the applicant submits that pursuant to the directions issued by this Tribunal vide order dated 25.05.2011 passed in OA No. 400/2010, the respondents have issued a notification dated 28.09.2012 and as such, the order of this Tribunal has been fully complied with. The copy of the notification dated 28.09.2012 is taken on record.

In view of this fact that the order of this Tribunal has been fully complied with, the present Contempt Petition has become infructuous and is hereby dismissed. Notices issued to the respondents are hereby discharged.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S.Rathore)
Member (J)

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